

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18. **IA-994/2022, IA-4408/2023, IA-119 & 601/2024,
in C.P.(IB)/2131(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.04.2024**

NAME OF THE PARTIES: Mehsons Steel Private Limited
Vs
Shree Oshiya Ferro Alloys Pvt. Ltd.

SECTION: 9, 60(5), 43(1) r/w 44 -1, Reg.44(2) of LPR, 2016, 54(1) OF INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Yahya Batatawala a/w Ms. Uma Chatterjee, Ld. Counsel for the Liquidator in all IAs.
2. **IA-601/2024:** Counsel for the Liquidator is directed to provide correct address of the Respondent(s) in IA-601/2024. After receiving the correct address, the Registry is directed to issue notice to the Respondents.
3. **IA-994/2022:** Counsel for the Liquidator is directed to provide correct address of the Respondent(s) in IA-994/2022. After receiving the correct address, the Registry is directed to issue notice to the Respondents.
4. **IA-4408/2023:** This Application is filed for seeking extension.
5. **IA-119/2024:** Counsel for the Liquidator seeks one week's time to produce the Account Closure Certificate from the bank.
6. List all the matters on **03.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)